

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 351 OF 2018

In the matter of:

Rabindra Nath Ghosh & Ors

Appellant

Vs

Jaytarama Cold Storage Pvt Ltd & Ors

Respondent

Mr. Saunak Mitra, Mr. Sayantak Das, Mr. Soumya Dutta, Advocates for appellant.

Mr Saurabh Kalia, Ms Saloni Purohit, Advocates for R1, R19 and R20.

Mr. Krishnendu Dutta, Mr Neeraj Kr Gupta, Ms Niharica Khanna, Advocates for R23.

Mr. Patit Bishwal, Advocate for Respondent.

ORDER

24.07.2019- Further arguments were advanced by learned counsel for the appellants. Hearing concluded. Post the appeal for hearing arguments of learned counsel for Respondents on **27th August, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

bm/nn